

Dated: 29.06.2018

Government of India. Department of Financial Services. DEBTS RECOVERY TRIBUNAL, DEHRADUN

lind Floor Paras Fower Mazra Saharanger Road Dehradun ⊕ 7. , 248171

Vacancy Circular

Sub: Engagement of retired Stenographers and Assistant/Accounts Assistant purely on Contractual assignment.

Applications from the retired officials who have worked as PPS Figure Officer/PS/PA/Stenographer/Section Officer/Assistant/Accounts Assistant or on equivalent posts in Central/State Government/High Court/District Court are invited for the post of Stenographer and Assistant/Account Assistant in connection with Tribunal work on the Following terms and conditions -

- 1. Period of Contract: The period of contract initially will be for one year which may be extended depending upto three years. Engagement on contractual basis will be subject to satisfactor, performance and it can be terminated by the Tribunal without assigning any reason white every at any time. The short term contractual assignment shall not conter any right to claim regular continuance in service.
- 2. Remuneration: The Consolidated monthly remuneration for the retired officials will be an follows.

TOT OF TOTAL DIFFICULT OFFICIAL	Consolidated monthly remuneration payable	
enographer	Rs	30.000-00
sistant/Accounts Assistant	Rs	25.000-00
	evel of retired officer/ official enographer esistant/Accounts Assistant	rem enograp her Rs

- The retired employees engaged on contractual assignment will not be entitled for perquisitions such as HRA. DA and residential accommodation
- 4. Age Limit: The maximum age limit for the applicants in 70 years as on 01.08.2018
- 5. Leave: They will not be entitled to any regular leave except casual leave on pro-rata basis
- 6: They will work under the supervision of Hon bie Presiding Officer. Apart from their normal duties, they shall also carry out and perform such other duty as may be assigned to them from time to time.
- 7 Their working days and working hours shall be same as are applicable in the case of serving officials
- 8. They will have the option to give up their assignment by giving one month's advance written notice to the Registry

9. Last date for submission of application: The interested retired Employees belonging to the above categories who fulfil the above eligibility condition may send their applications in the enclose prescribed Performa to Registrar(I/c), Debts Recovery Tribunal, Dehradun, IInd Floor, Paras Tower, Mazra, Saharanpur Road, Dehradun by 28-07-2018. Applications received after due date will not be considered

(S.P. Tyagi) Registrar (i/c). DRT. Dehradun.

Copy to :-

- 1. The Registrar Generals of all the High Courts.
- 2. Under Secretaries to Govt. Of India, All Ministries/Deptt. Of Govt. Of India.
- 3. The Registrar, Central Administrative Tribunal.
- 4. Chief Secretary to State Govt. Uttrakhand.
- 5. District Judge, of all District & Sessions Courts.
- 6. Registrars all DRATs/DRTs.
- 7. Guard File/Staff selection file.

With a request to circulate the same in the respective offices/staff please.

FORMAT OF APPLICATION FOR THE POST OF STENOGRAPHER/ASSISTANT/ACCOUNTS ASSISTANT IN DEBTS RECOVERY TRIBUNAL, DEHRADUN ON CONTRACT BASIS

1	Name in Full (IN BLOCK LETTERS)	đ		The second	 Attested copy photograph to pasted
2.	Post applied for			4	
3.	Date of Birth (Attach valid proof)	· ·		,	
4	Father's Name				•
5	Address of correspondence including telephone number and e-mail id				
6.	Permanent Address		65	•	*
7	Present Occupation if any				
8	Educational qualification		ESP.	***	
	Name and address of employer	Designation scale of pay	Whether regular/	Period of service	Nature of duty
		including present pay	deputation/ adhoc	From to	experience
		including	7		experience
		including	7		experience
		including	7		experience
10.	Time required for joining the post	including	7		experience
4	Time required for joining the post	including present pay	adhoc	From to	A CONTRACTOR OF THE PARTY OF TH
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Place:-